

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZEPHYR FABRIC TRADING LLP

1.	NAME OF CORPORATE DEBTOR	ZEPHYR FABRIC TRADING LLP
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	11.09.2015
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Ministry Of Corporate Affairs(Registrar Of Companies-Maharashtra)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	AAE-7433
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: First Floor, B Wing, Todi Industrial Estate, Sun Mill Compound, Lower Parel(West) Mumbai -400013, Maharashtra
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	19/09/2019*
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19/09/2019(Certified copy of order applied for on 24/09/2019)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ajay Gupta Address: A-701, La- Chapelle, Evershine Nagar, Malad(west), Mumbai-400064 Email id: fca.ajaygupta@gmail.com Mob. No: 9987006258/9821056258 Registration No.: IBBI/IPA-001/IP-P00192/2017-18/10371
9.	LAST DATE FOR SUBMISSION OF CLAIMS	19/10/2019

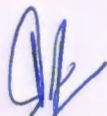
**original closing date of CIRP was 01/04/2019, extended till 20/07/2019 by order of Hon'ble NCLT, Mumbai Bench and then due to miscellaneous application for reconsideration of resolution plan till 19/09/2019.*

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Zephyr Fabric Trading LLP on 19/09/2019(Certified copy of the said order applied for on 24/09/2019)

The stakeholders of Zephyr Fabric Trading LLP are hereby called upon to submit a proof of their claims or updated claims, on or before 19/10/2019, date falling 30 days from the liquidation commencement date to the liquidator at the address mentioned against item 8.

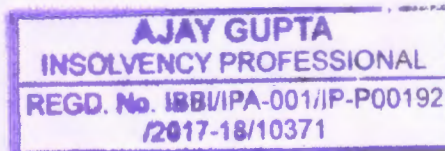
The financial creditor shall submit the proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ajay Gupta

Liquidator of Zephyr Fabric Trading LLP

Regn. No. IBBI/IPA-001/IP-P00192/2017-18/10371



Date: 25/09/2019

Place: Mumbai